

High Court of Jammu and Kashmir

(Office of the Registrar General at Jammu)

ORDER

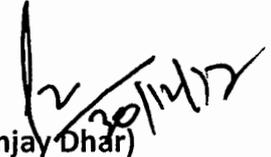
No:- 1288

Dated:- 30/12/2017

The Jammu and Kashmir State Judicial Academy, is conducting an **Induction Training Programme** for the Officiating Munsiffs (Civil Judges Junior Division), appointed vide Government order No 6099-LD(A) of 2017 dated 22.12.2017. The Programme shall be held w.e.f. 01.01.2018 to 30.01.2018 at J&K State Judicial Academy, Janipur, Jammu. Accordingly, it is ordered as under :-

1. All the Judicial Officers posted at Headquarter, Jammu and the Officers of the Registry of Jammu Wing and Main Wing of the High Court shall participate in the inaugural function of the "Induction Training Programme" on 1st of January, 2018 at Janipur, Jammu at 9:30 A.M. sharp.
2. All the eleven Officiating Munsiffs (Civil Judges Junior Division) appointed vide Government order No. 6099-LD(A) of 2017 dated 22.12.2017) are nominated to attend the above said Induction Training Programme with the direction to report in the J&K State Judicial Academy, Jammu on 1st of January, 2018 at 9:00 A.M. sharp.

By Order


(Sanjay Dhar)
Registrar General

No:- 54210-46/9.S

Dated:- 30/12/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Judicial High Court J&K, Jammu.

5. Director J&K State Judicial Academy, Jammu
..... for information and n/a please.
6. Principal District & Sessions Judge, Jammu.
..... for information and with the request to participate in the
inaugural function alongwith all the Judicial Officers posted at
the headquarter.
7. Central Project Coordinator e-Courts, High Court of J&K, Jammu
for uploading the same on the official website of the High Court.
8. All newly appointed officiating Munsiffs_____.
.....for information and necessary action.


Registrar General